

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1107/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
Member, MACT,
Dhubri.

Dated Guwahati, the 2nd March, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/148 Dated the 24th
February, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the evening of 25.02.2022 till the evening of 27.02.2022**, has been granted. The District & Sessions Judge, Dhubri and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/1108-1109/A, dated , 02-03-2022

Copy to:

1. The District & Sessions Judge, Dhubri .
2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

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